

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th February, 2021

No.HC.VII-05/2021/ **1071** /A. The following Officers in Grade-II of the Assam Judicial Service, who are transferred and posted on promotion, vide High Court's Notification No.HC.VII-05/2021/628/A dated 03.02.2021, will hand over charge of their Court and Offices in the following manner before proceeding to join at their new place of postings.

Sl. No.	Name of the Officers with present designation	Charge to whom hand over before proceeding to join at the new place of postings
1.	Shri Tarun Dey, SDJM(M), Hatsingimari	Chief Judicial Magistrate, Dhubri
2.	Shri Sumit Bhuyan, Deputy Registrar (Bench), Gauhati High Court, Guwahati	Registrar General, Gauhati High Court, Guwahati
3.	Smti Salma Sultana, SDJM(M), Rangia	Chief Judicial Magistrate, Karmup, Amingaon
4.	Shri Uttam Chetri, SDJM(S), No.1, Kamrup (M), Guwahati	Chief Judicial Magistrate, Kamrup (M), Guwahati
5.	Shri Siddhartha Shankar Sharma, SDJM(M), Bokakhat	Chief Judicial Magistrate, Golaghat
6.	Shri Sandeep Kaushik, SDJM(M), Titabar	Chief Judicial Magistrate, Jorhat
7.	Smti Meenakshi Sarmah, SDJM(S), No.2, Kamrup (M), Guwahati	Chief Judicial Magistrate, Kamrup (M), Guwahati
8.	Shri Lohit Kumar Sarmah, SDJM(M), Chapakhowa	Chief Judicial Magistrate, Tinsukia
9.	Shri Jafar Md. Azizul Karim Tapadar, SDJM(M), Lakhipur	Chief Judicial Magistrate, Cachar, Silchar

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2021/ **1072 - 1080** /A.

Dated 12.02.2021

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.

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3. The District and Sessions Judge, Kamrup (M), Guwahati/ Kamrup, Amingaon/ Dhubri/ Golaghat/Jorhat/ Tinsukia/Cachar, Silchar.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Kamrup (M), Guwahati/ Kamrup, Amingaon/ Dhubri/ Golaghat/Jorhat/ Tinsukia/Cachar, Silchar.
6. The Officers concerned.
7. The Project Manager, Gauhati High Court, Guwahati with a request to upload the Notification in the Gauhati High Court Website.
8. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
9. The Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI